

(iii) Club at Si. No. 19 *k* under liquidation.

(iv) Club at SI. No. 20 is defunct.

**Closure of Air Technical Institute at Dum Dum Airport**

931. SHRI CHITTA BASU: Will the Minister of CIVIL AVIATION be pleased to state

(a) whether it is a fact that the Air Technical Institute at Dum Dum airport has since been closed; and

(b) if so, what are the reasons there for and the steps taken by Government to re-open it?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) No, Sir

(b) Does not arise.

**Repairing of runway at Dum Dum Airport**

932. SHRI CHITTA BASU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have under their consideration a proposal for repairing the runways in Dum Dum Airport;

(b) if so, at what stage the matter stands at present;

(c) whether it is a fact that at present aircrafts cannot land at Imphal, Silchar Dimapur Airports after the sunset, because of the bad conditions of the runways; and

(d) if so, what steps the Government proposes to take in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) and (b) The International Airports Authority of India

has taken up work for strengthening the main runway at Calcutta Airport. 10 per cent of the work has already been completed.

(c) There is a ban on night landings on all airports east of Bagdogra except Guwahati.

(d) Does not arise.

**Use of Dum Dum Airport by the Foreign-Air companies for international flight**

933. SHRI CHITTA BASU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the names of foreign air services who have agreed to use Dum Dum airport for their international flights;

(b) what are the names of the foreign air services which used to use the Dum Dum airport for their flights, but have now stopped using it;

(c) what are the reasons for this stoppage;

(d) whether it is a fact that foreign companies have been asked to use the runways always at a particular point of time in the day;

(e) whether Government propose to construct two more big runways (12,000 ft.) in Dum Dum airport to enable the-big foreign aircraft to land; and

(f) if so, what are the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) Yugoslav Airlines (JAT), Balkan Bulgarian airlines, LOT Polish airlines, Singapore Airlines, ALIA Jordanian airlines have agreed in principle to operate to/via Calcutta.

(b) SAS (Scandinavian Airlines) British Airways and Union of Burma Airways have stopped operating to Calcutta in the recent years.

(c) Their decision to suspend flights to Calcutta is apparently based on commercial grounds.

(d) No, Sir. Due to the ongoing programme of recarpetting work, the main runway at Calcutta airport is closed from 0900 hours to 1700 hours only on five days in a week with the consent of foreign airlines,

(e) No, Sir.

(f) Does not arise.

#### **Implementation of ICDS in Madhya Pradesh**

934. SHRI AJIT P. K. JOGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of districts in Madhya Pradesh, covered under the I.C.D.S. (integrated Child Development Scheme) at present and whether there is any proposal to include more districts under this scheme;

(b) if so, the details thereof;

(c) what is the amount spent so far on I.C.D.S. in Madhya Pradesh;

(d) whether any study regarding the impact of I.C.D.S. in various district of the country has been made and whether the aims of this Project has been adequately achieved, if so, the details thereof; and

(e) if not, what remedial action is proposed to be taken?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b) The administrative unit for the location of an Integrated Child Development Services (ICDS) project in Madhya Pradesh is a CD/TD block in rural/tribal areas and a group of slums/localities in urban areas.

A list giving, district-wise, names of 130 ICDS projects in that State is enclosed (*See Statement-I* below). It is proposed to expand the programme in a phased manner

(c) Central grants amounting to Rs. 29.63 crores have been released from 1975-76 to 1987-88 (so far) for the ICDS Scheme in Madhya Pradesh.

(d) and (e) A Statement is attached. (*See Statement-II* below).

Statement-I

#### *District-wise locations of IC DS projects in Madhya Pradesh*

S.No.	Name of the District	Name of the Project/location/block
1	2	3
1.	Balaghat	1. Baihar 2. Birsa
2.	Bastar	1. Tokapal 2. Kuekonda 3. Pharasgaon 4. Durg Kondal 3. Usoor